

In the High Court of Judicature, Bombay.

Wednesday day, the 12th day of October 1864.

SPECIAL APPEAL No. 627 OF 1864

Souoo bin Daji Gade alias Jagtap of the Satara District

Appellant,

(Original Plaintiff)

versus

Baku & Sagu & Bahiru & Doo-
-lata bin Jivaji Gade of whom
Bahiru, deceased, his son & heir
Koocha, a minor, by his mother &
gaurdian Ruyya Now Bahiru Gade
of the Satara District

Respondents,

(Original Defendants)

Rs. 53-3-8

The claim in the Original Suit was to

obtain possession of 2 1/2
Bajas and 3 1/2 Panch of land a part of a field ref.
ms. 89. at Lonapur.

In Appeal No. 60 of 1864
of the District of Satara
the Decree of the P. S. of Satara

the Acting Judge
at Satara reversed
who had awarded the claim.

A Special Appeal was preferred in the High Court on the grounds that the
decision of the Acting District Judge is against
Law in that (1) the Lower Court has decided against
the admissions made by the Respondents in the
cause

cause that (2) the Lower Court has improperly
thrown the onus of proof on the appellant,
and that (3) the Respondents, having vir-
tually acknowledged themselves to be tenants
of the appellant, are estopped from questioning
the appellant's title.

The Court confirms the decree of the District
Judge with costs on Special Appeal.
H. W. Fisher

A. M. Mason

MEMORANDUM OF COSTS incurred in Special Appeal No. 624.

of 1864. against the decision of the *Acting Judge* of the District of *Satara* and disposed of on the *12th October 1864* by *confirming the same with costs*.

BY THE APPELLANT—

In the District.

In the <i>Princip^l & S^r Amun's Court</i>	12	13	00	
In the <i>Acting Judge's Court</i>	2	9	6	
				15 66

In this Court.

Stamp for Memorandum of Special Appeal	4	00	00	
Stamps for copies of Decree and Judgment	3	8	00	
Stamp for Vukeelutnama <i>two</i>	4	00	00	
Batta for Process and Postage	1	11	00	
Sectioner's Fee	3	9	00	
Vukeel's Fee	1	9	6	
				18 56
				Rupees.... 33 12

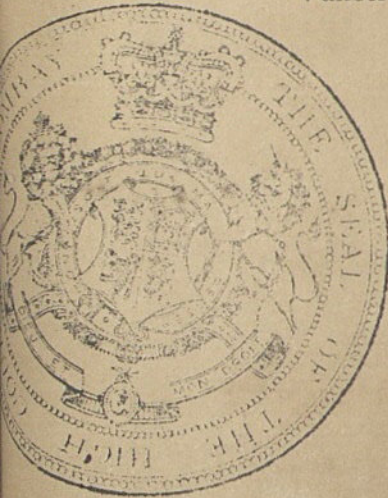
BY THE RESPONDENT.

In the District.

In the <i>Princip^l & S^r Amun's Court</i>	11	1	6	
In the <i>Acting Judge's Court</i>	8	14	6	
				20 00

In this Court.

Stamp for Vukeelutnama	2	00	00	
Vukeel's Fee	1	9	6	
				3 96
				Rupees.... 23 96



For Sealer

The 12th day of October 1864

For Acting Registrar